

Title: Need for constructing a Youth Hostel and Sports Stadium in Chidambaram Parliamentary Constituency, Tamil Nadu. – Laid.

SHRI E. PONNUSWAMY (CHIDAMBARAM): I wrote to the then Minister of Youth Affairs and Sports, on 13<sup>th</sup> September, 2001 for sanction of Youth Hostel and Sports Stadium in my constituency, Chidambaram in Tamil Nadu. The then Minister in her D.O. No: 3-6/2000-YH/YS.II dated 27<sup>th</sup> November, 2001 informed me that she examined my request and agreed to construct the hostel building after identifying a suitable place, a piece of developed land measuring 1.5 to 2.00 acres in my constituency, Chidambaram in Tamil Nadu.

As I was hanging on for a longtime inspite of many reminders I wrote to the present Hon'ble Minister for Youth Affairs and Sports on 14<sup>th</sup> July, 2004 referring to all the correspondences made between the then Minister of Youth Affairs and Sports regarding construction of Youth Hostel and Sports Stadium at Mangalore which is in my constituency, Chidambaram, in Tamil Nadu. But the Hon'ble Minister informed me in his letters No. 3-2/2002-YH/YS.II dated 28<sup>th</sup> September, 2004 that the land remains undeveloped and in 13-1/2004-SP.I dated 30<sup>th</sup> September, 2004 letter he wrote that it has been completed at Mangalore in Karnataka for Rs. 90 lakhs.

I again raised the same matter in the Lok Sabha on 3.12.2004 under Rule 377. The reply is still awaited from the Hon'ble Minister. I therefore, request the Hon'ble Minsiter to let me know the efforts taken by his Ministry regarding construction of Youth Hostel and Sports Stadium at Mangalore which is in my constituency, Chidambaram, in Tamil Nadu, not in Karnataka which is a different one.